

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 213 of 2012

Dated : 27th February, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

NTPC Ltd.

.... Appellant (s)

Versus

**Central Electricity Regulatory
Commission & Ors.**

...Respondent (s)

Counsel for the Appellant(s):

Mr. M.G. Ramachandran

Ms. Swapna Seshadri

Ms. Swagatika Sahoo

Counsel for the Respondent(s):

Mr. Pradeep Misra for R.2

Mr. R.B. Sharma for R.8, 41 & 46

Mr. S. Vallinayagam for R.40

ORDER

The Representative appearing on behalf of Respondent No.20 seeks some time to engage a counsel as well as to file a reply.

All the Respondents who have not filed any reply yet are directed to file the same on or before 15.03.2013 after serving copy on the other side.

Post the matter on **18.03.2013.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/rkt